

SHRI SURJIT SINGH BARNALA: I mentioned only about the production of onions, not of garlic. I do not know the position about garlic as yet. About onions I have mentioned that we are expecting a better crop. I may inform the hon. Member that onion export has been allowed already.

MR. SPEAKER: Question No. 824.

SHRI JYOTIRMOY BOSU: 823.

MR. SPEAKER: We will come to it in the second round.

SHRI JYOTIRMOY BOSU: Do not pass on quietly without saying that. If you read page 29, you will see that you can also permit a Member to ask a question standing in the name of another Member, if so authorised by him.

MR. SPEAKER: Direction 15 says:

"If on a question being called, it is not asked or the member in whose name it stands is absent without giving any letter of authority to any other member on his behalf, the speaker may, at his discretion, direct the answer to it to be given in the second round if in his opinion or that of the Minister concerned, the subject matter of the question is of such importance as to warrant an answer being given in the House."

SHRI JYOTIRMOY BOSU: I am an authorised person.

MR. SPEAKER: Even an authorised person.

SHRI JYOTIRMOY BOSU. Rule 49, page 29, says:

"...and may also . . .

—this is a fresh rule—

"...permit a member to ask a question standing in the name of another member if so authorised by him."

MR. SPEAKER: Quite right.

SHRI JYOTIRMOY BOSU: You were good enough to call me, the other day.

MR. SPEAKER: I never called you. Please show me any precedent. I have never allowed anybody.

SHRI JYOTIRMOY BOSU: You have.

MR. SPEAKER: Your memory is not correct.

SHRI JYOTIRMOY BOSU: You are taking a great risk.

MR. SPEAKER: I know that.

SHRI JYOTIRMOY BOSU. I will establish it tomorrow.

MR. SPEAKER: Please.

पान का निर्यात

* 824. श्री लक्ष्मी नारायण नायक :

क्या कृषि और सिंचाई मंत्री यह बतानेकी कृपा करेंगे कि :

(क) क्या यह सच है कि पहले पाकिस्तान को पान का निर्यात किया जाता था परन्तु गत कुछ समय से यह बन्द कर दिया गया है जिस के परिणामस्वरूप पान उत्पादकों को हानि हो रही है ;

(ख) क्या सरकार का विचार पान का उत्पादन बढ़ाने और पान उत्पादकों को पाकिस्तान को पान का निर्यात करने की अनुमति देने का है ;

(ग) क्या मध्य प्रदेश के छतरपुर जिले के मलाहटा और महाराजपुर गाँवों के नाम पान उत्पादको ने पाकिस्तान को पान का निर्यात करने की बार-बार अनुमति मांगी है; और

(घ) यदि हाँ, तो उन पर क्या कार्यवाही की गई है ?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) (a) and (b) Export of betel to Pakistan is allowed.

The Government of India have no proposal to increase production of betel for export purposes

(c) Government of India in the Ministry of Commerce have not received any representation from the growers

(d) In view of (a) and (b) the question does not arise

श्री लक्ष्मी नारायण नायक : अध्यक्ष जी, क्या मन्त्री महोदय बतायेंगे कि पाकिस्तान को पान भेजने की कब अनुमति दी गई किस सन् में निर्यात करने की अनुमति दी गई और क्या पहले बंदिश लगी हुई थी ?

दूसरी बात में यह जानना चाहता हूँ क्या किसी विशेष व्यक्ति का ही पाकिस्तान पान भेजने की अनुमति है या जो भी पान का उत्पादन करता है उन सभी का पाकिस्तान पान भेजने की अनुमति है ? इस सम्बन्ध में मैं जानना चाहूँगा कि श्री मातादीन चौरासिया महाराजपुर जिला छतरपुर में भी प्रार्थना-पत्र दिया था—प्रायः तलाश करे उन के प्रार्थना पत्र है—तो क्या उन्हें भी पाकिस्तान पान भेजने की अनुमति दी जायेगी ?

श्री सुरजीत सिंह बरनाला पाकिस्तान के साथ पान की ट्रेड 1975 में फिर से शुरू हुई। पहले पहल तो गवर्नमेंट ऐजेन्सी ने इस का एक्सपोर्ट किया, लेकिन उस के बाद जब यह ट्रेड दानो दशा में कुछ बढ़ गई तो 15 जुलाई, 1976 के बाद प्राइवेट सैक्टर को भी इजाजत मिल गई कि वे पान बाहर भेज सकते हैं, एक्सपोर्ट कर सकें हैं। माननीय सदस्य ने कोई दरखास्त बताई है, मुझे धरम बतायेंगे तो मैं उस के बारे में पड़ताल करवा लूँगा।

श्री लक्ष्मी नारायण नायक : वैरा दूसरा सवाल यह है कि मन्त्री जी ने भी कहा कि

पान का उत्पादन बढ़ाने का विचार जासल का नहीं है तो क्या मन्त्री जी के इस उत्तर से, जो पान का उत्पादन करते हैं उन के दिल पर आघात नहीं पहुँचता है ?

जिस तरह से आप दूसरी वस्तुओं के उत्पादन में मदद करते हैं, क्या पान के उत्पादन में उस तरह की सहायता पान के उत्पादक चाहते हैं, वह आप देंगे ?

श्री सुरजीत सिंह बरनाला : हम पान की इम्प्रूवमेंट को चँक नहीं करना चाहते हैं। यह कबश्चयन दरप्रसल इस किस्म का था कि बाहर भेजने के लिये प्रोडक्शन बढ़ायेंगे या नहीं। मैंने जवाब दिया है कि बाहर भेजने के लिये प्रोडक्शन बढ़ाने का कोई इरादा नहीं है बाकी प्रोडक्शन जितना बढ़ जाये उतना अच्छा है।

श्री लक्ष्मी नारायण नायक : आप मेरे सवाल का पढ़िये—(क) पहले पाकिस्तान का पान का निर्यात किया जाता था परन्तु गत कुछ समय से बन्द कर दिया गया (ख) क्या सरकार का विचार पान का उत्पादन बढ़ाने और पान उत्पादकों को पाकिस्तान को पान का निर्यात करने की अनुमति देने का है। अध्यक्ष महोदय, मैं ने दो अलग अलग सवाल पूछे थे।

श्री सुरजीत सिंह बरनाला मैंने जवाब दिया है—अब पान के एक्सपोर्ट करने की इजाजत दे दी गई है प्राइवेट पार्टीज भी एक्सपोर्ट कर सकती हैं। जहाँ तक पैदावार का ताल्लुक है—पैदावार बढ़ने से हमें खुशी होगी और हम से जो मदद हो सकेगी हम करने के लिये तयार हैं।

श्री सुरजीत सिंह : आप ने बताया है कि आप ने पान बाहर भेजने की अनुमति दी है। क्या आप के पास आंकड़े हैं कि आपने कितने लोगों को पान बाहर भेजने की अनुमति दी है ?

की सुरक्षित सिद्ध करवाया : : ये झांके इस वक़्त मेरे पास नहीं हैं कि कितने लोगो को अनुमति दो गई है लेकिन अब प्राइवेट सैक्टर को इजाजत मिल गई है, वे पान बाहर बेज सकते हैं ।

Central School, Simla

*825. SHRI VASANT SATHE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) in view of the high concentration of Central Government employees and Defence personnel at Simla, whether existing vacancies in the Central School are grossly inadequate and that there is a need to open extra classes or have one more central school;

(b) if so, action being taken for academic year 1978-79;

(c) the number of wards of the employees of the State Government who have been admitted in the Central School, Simla during the last three years, and whether as a rule such admissions are banned and the reasons therefor;

(d) whether Government propose to consider allotment of modest quota for wards of State employees in Central School purely on the basis of merit in view of the fact that other schools at Simla are very costly and beyond the means of many State Government employees; and

(e) if so, the decision taken/proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) to (e) A Statement is laid on the Table of the Sabha.

Statement

(a) and (b). The available seats in the Central School, Simla are adequate for meeting the needs of the

wards of transferable Central Government employees, who have had one or more transfers in the preceding seven years. A large number of proposals are under consideration for opening of new Central Schools at civil stations having a high concentration of Central Government employees. The existing quota for civil sector is limited to only four schools per year and the decision regarding opening of new schools during next academic session is still to be taken.

(c) to (e). The number of wards of the employees of the State Government admitted in Central School, Simla during the last three years is 27. The children of State Government employees can also be considered for admission if seats are available after accommodating the children of Central Government employees and officers of the All-India Services/transferable employees of the autonomous bodies fully financed by the Government of India. The admissions are regulated in accordance with the priority categories and no quota can be reserved for the wards of the State Government employees.

SHRI VASANT SATHE: In this statement unfortunately, the Government has not stated what is the number of vacancies available for Central Government employees' wards in the Central Schools. The statement also talks of a large number of proposals being under consideration for opening of new Central Schools at civil stations having a high concentration of Central Government employees. The existing quota for civil sector is limited to only four schools per year and the decision regarding opening of new schools during next academic session is still to be taken. As is well known, these Central Schools are playing a very prominent role in providing tuition for Central Government employees' wards who are transferable and who are sent throughout the country. But it is seen, for example, even the employees of the Avadi factory which produces heavy vehicles, Ajanta tanks, etc., had to threaten